#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO.311 OF 2017 IN APPEAL NO.131 of 2015 & IA NO.209 of 2015 & IA NO.335 of 2016

Dated: 2<sup>nd</sup> May, 2017

Present: Hon'ble Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ....Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. Dinesh Sharma

Ms. Ritika Jhurani

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Mr. Shubham Arya Ms. Swapna Seshadri Ms. Neha Garg for R-3 Mr. Rahul Srivasata Ms. Suparna Srivastava Mr. S.R.Pandey for GERC

## ORDER

## IA NO.311 OF 2017 (Appl. for directions)

Mr. M.G. Ramachandran, learned counsel for Respondent No.3 seeks some time to file reply to this application. He may file the same on or before 08.05.2017 after serving copy on the other side.

List this application for hearing on <u>09.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson